

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1789
ANSWERED ON:22.08.2012
SIGNING AGREEMENT TO CHECK BRIBERY
Virendra Kumar Shri

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government is considering to sign agreement with several countries to check bribery in their business deals;
- (b) if so, whether the Government has taken any steps in this direction along with the details of countries in this regard;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

(a) to (d): There is no proposal for signing agreements with several countries to check bribery in their business deals. However, India has ratified the United Nations Convention Against Corruption (UNCAC) which is an international legally binding Convention for tackling domestic and transborder corruption. The convention imposes obligation on member States, inter alia, for providing maximum assistance to facilitate international co-operation amongst countries.